

C. A. T. Bench, JAIPUR

A 2

692

Date of Order

Order No. 692

13/12/93

Mr. R. P. Pareek - Counsel for applicant.

The O.A. has been dismissed as withdrawn with  
liberty to file fresh O.A.

~~20/12/93~~  
20/12/93

B. B. Mahajan

Member (Adm.)

D. L. Mehta

Vice-Chairman

Copy sent to Mr. S. S. Mehta  
and Mr. D. L. Mehta

Reddy  
12/12/93  
V. Mehta

S. S. Mehta